



भारतीय रिजर्व बैंक

RESERVE BANK OF INDIA

www.rbi.org.in

RBI/2011-12/ 364

RPCD.CO.RCB.AML.No.7343/07.02.12/2011-12

January 24, 2012

The Chairmen / CEOs of all State and Central Co-operative Banks

Dear Sir,

**Implementation of the UNSCR 1929 (2010) on Non-proliferation
Government of India Order of November 04, 2011**

Please find [enclosed](#) a copy of Ministry of External Affairs Order dated November 4, 2011 published in the Gazette of India on implementation of United Nations Security Council Resolution 1929 (2010).

2. Utmost care should be taken by State and Central Co-operative Banks to ensure to cross check all account opening applications and transactions carried out in the existing accounts with the list of individuals / entities enlisted in the Gazette and report those accounts to Reserve Bank of India and Financial Intelligence Unit-India which bear resemblance with the individuals/ entities listed therein.

3. Compliance Officer/Principal Officer should acknowledge receipt of this circular letter to our concerned Regional Office.

Yours faithfully,

(I.S.Negi)
General Manager

Encl: As above

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